

[*Translation*]**Irrigation Projects of Rajasthan pending with Union Government**

2466. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the period since when the irrigation projects of Rajasthan are pending with Union Government;

(b) whether financial assistance is yet to be provided for some of the projects which have already been approved;

(c) if so, the details thereof and the time by which the financial assistance is likely to be provided; and

(d) whether Government propose to chalk out any time-bound programme to get these projects completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Three major irrigation projects received during the period April, 1989 to July, 1989 and two medium irrigation projects received during November, 1988 and August, 1989.

(b) and (c). Central assistance is given in the form of block loans and grants and is not tied to any project or sector of development. In addition as a special case, Rs. 125.7 crores Central Assistance was given to Indira Gandhi Nahar Project under Border area development, (Rs. 60-70 crores) Advance Plan assistance, (Rs. 45.00 crores) Drought relief assistance (Rs. 20.0 crores) during VII Plan. Also apart from 50 percent matching grants for watercourses, Rs. 28.60 crores outlay has been provided as Border area development grant in 1990-91.

(d) Eight Plan Proposals have not been

finalised.

[*English*]**Sugar Mill in Hoshiarpur**

2467. SHRI KIRPAL SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to set up sugar mills in Dasuia, District Hoshiarpur, Punjab;

(b) if so, by when it is likely to be set up; and

(c) if not, the reason therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (c). An application for setting up a sugar mill at Teh. Dasuya, District Hoshiarpur in Punjab in the joint sector was received duly recommended by the Government of Punjab for grant of industrial licence in October 1989. The proposal is under consideration of this Government.

Tin packing of edible oils

2468. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether packing/tinning work of imported edible oils was stopped at Kandla recently;

(b) if so, the reasons therefor; and

(c) which type of packing work facilities is now available at Kandla and Gandhidham in Kutch, and what type of packing work is being done by Government agency through tanners of this area?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). STC has entered into contract with various private tanners in Kandla for tinning imported refined oils for distribution under PDS allocations as per instructions of the Government. With the Government's decision to stop import of Palm Oil, the tinning work was restricted to Palmolein in 15 kg and 2 kg tins.

During the period Nov. '88 to Aug. '89, owing to easy availability of indigenous edible oils at competitive prices, imports of Palmolein and its distribution under PDS was drastically reduced resulting in no requirement of tinning imported edible oil from November '88 to August '89 in 15kg tins and 2 kg tins.

(c) Since September, 1989 Palmolein imports are being arranged on a regular basis by STC and based on monthly allocations, tinning work in 15kg/2kg tins is being done by private tanners in Kandla, who have capacities for tinning imported edible oils in 15 kg/2kg tins.

[*Translation*]

Regularisation of Jhuggi Jhonpari Basties

2469. SHRI KESHARI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to regularise Jhuggi-Jhonpari basties in Delhi; if so, the details thereof; and

(b) the number of Jhuggi-Jhonparies allotted so far?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Government's policy is to upgrade the living conditions in existing JJ clusters

and not to demolish old existing Jhuggis without providing alternative.

[*English*]

Handloom Exports

2470. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of TEXTILES be pleased to state:

(a) the quantum of handloom goods exported during the last three years; and

(b) the steps proposed to be taken to step up the exports?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Exports of handloom garments, fabrics and made-ups (both cotton and non-cotton) during the last three years and the first 10 months of the current year have been as follows:—

<i>Year</i>	<i>Value (in Rs crores)</i>
1986-87	447.39
1987-88	516.20
1988-89	630.79
1989-90	654.69

April-January, 1990

Source: HEPC

(b) The Government have a number of steps to boost handloom exports such as sending trade delegations, conducting market studies and market researches, releasing advertisements in foreign trade magazines and distributions of publicity material, participation in exhibitions abroad and qual-